IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ORDER SHEET

O.A / MAT/RATCPNO. 1251

OF 2003

Applicant/s Respondent/s Sh. S. K.Ra.,

Advocate for Applicant/s Advocate for Respondent/s Sheet No. Notes of the Registry Orders of the Tribunal 12/10/09 O.A. No. 1251/03 04.12.2009 Hon'ble Mr. D. C. Lakha, AM None present for the parties even on revised call this is a matter of 2003. It seems that the applicant has lost interest in pursuing the matter. Hence dismissed in default and for non prosecution. /Dev/ Court No II List on 18/12/09

Contd. On Sheet No.